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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : D.V. Rao
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. HITESH KUMAR COUNSEL PETITIONER

Hitesh

2. SRI VARSHINI

COUNSEL FOR
RESPONDENTS

Sri Varshini

FOR

V. MAHESH

ORDER

Shri Hitesh Kumar, counsel for petitioner present. Ms Sri Varshini, counsel for R1 & R2 present. Both the counsel sought time for getting instructions from their clients to know the stage of proceedings of arbitration pending before the Delhi High Court. Time extended at their request. Put up on 31.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)